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MINISTRY OF SHIPPING AND TRANS-PORT (SHRI Z.R. ANSARI): (a) The total amount sanctioned and released to Orissa State is as under:

	1982-83	1983-84
Maintenance and Repairs of National Highways.	Rs. 280.60 lakhs	Rs. 255.55 lakhs
		(Released so far)
Construction and Development of National Highways.	Rs. 450.00 lakhs	Rs. 440.00 lakhs
		(Allocation)

(b) All the National Highways No. 5, 5A, 6, 23, 42 and 43 totalling to a length of 1594 kms. in Orissa State have been maintained in a traffic worthy condition during these years. A length of 40.60 kms and 33.60 kms of these National Highways has also been developed during the years 1982-83 and 1983-84 respectively.

# Completion of construction work on foot-over-bridge at Bhusandpur Station

5027. SHRI CHINTAMANI PANI-GRAHI: Will the Minister of RAILWAYS be pleased to state:

- (a) whether the requisite fabricated steel for starting the construction work for footover-bridge connecting four platforms of Bhusandpur station in Khurda Road Division has already been received;
- (b) if so, reasons why the work has not yet started; and
- (c) if not, how the work will be completed by March, 1984 as scheduled?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) to (c). The work of construction of foot-over-bridge at Bhusandpur Station had already been taken up. The foundations for the bridge are nearing completion, the fabricated steel has been received and the Railway now expects to complete the work by January, 1984.

#### Implementation of Central Schemes to Rehabilitate Cured Leprosy Patients

5028. SHRI CHINTAMANI PANIGRAHI : SHRIMATI JAYANTI PATNAIK :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state the State-wise performance in implementing those central schemes meant for the welfare and rehabilitation of cured leprosy patients in last three years?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUDBEN M. JOSHI): Under the National Leprosy Eradication Programme out of lifteen targetted seven Leprosy Rehabilitation Promotion Units have so far been sanctioned by the State Governments. These are Gujarat-1, Karnataka-1, Kerala-1, Maharashtra-2, Orissa-i and Tamil Nadu-1.

## Deteriorating Drug Control Measures in India

- 5029. SHRI NAWAL KISHORE SHARMA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether Government have seen the press report which appeared in the Hindustan Times dated 24 October, 1983 under the "heading Concern at 'decline' in India's drug control" wherein it has been reported that the International Narcotics Control Board has expressed concern over the deteriorating drug control measures in India;

- (b) whether the said Board has drawn the attention of the Government of India towards the weakness in the drug control system; and
- (c) what is the reaction of Government thereto and what steps have been taken to strengthen the drug control measures?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUDBEN M. JOSHI): (a) to (c). Over the years, it has been the practice that the annual report of the International Narcotics Control Board is published just a few days before the commencement of the session of the U.N. Commission on Narcotics Drugs, which is generally held in February. The latest available report of the INCB is for 1982, which indicates that India is mainly a transit country for opiates illicitly produced in the Middle East, for heroin from South East Asia and for cannabis and resin from Nepal and Middle East. A recent development which has been causing concern to the Government is the smuggling of increasing quantities of heroin into India from the Near and Middle East region, particularly since the year 1982, which indicates that India is increasingly being used in the trafficking routes of mainly destined to Western opiates countries.

Government have been taking various measures to further tighten the controls and to intensify preventive and intelligence activities to meet the situation. The field formations have been alerted in the matter. In addition to appropriate anti-smuggling measures taken in co-ordination with the concerned Central and State Govt. authorities, close co-operation with the concerned international agencies is maintained to curb smuggling of drugs. The matter is also kept under constant review in the Ministry of Finance.

#### Speeding up of Trains

5030. SHRI NAWAL KISHORE SHARMA: Will the Minister of RAIL-WAYS be pleased to state:

(a) whether there was a proposal to

increase the speed of certain trains in the country from 1 November, 1983; and

(b) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) No, Sir.

(b) Does not arise.

#### Scrapping of Railway Service Commission

5031. SHRI NAWAL KISHORE SHARMA: Will the Minister of RAIL-WAYS be pleased to state:

- (a) whether some of the Railway Service Commissions have been scrapped;
  - (b) if so, the details in this regard;
- (c) the reasons for which the said Railway Service Commissions were scrapped; and
- (d) the action taken against the persons concerned who were involved in corrupt practices?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) No, Sir.

(b) to (d). Do not arise.

### किरनडुल-विशाखापत्तनम रेल लाइन बन्द करना

5032. श्रीमती प्रमिला दंडवते : श्री भीम सिंह : श्री सत्येन्द्र नारायण सिंह :

क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि किरनडुल-विशाखा-पत्तनम रेल लाइन बन्द कर दी गई है;
- (ख) यदि हां, तो यह रेल लाइन कब से बंद की गई है और इसे बंद करने के क्या कारण हैं;